

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2789
TO BE ANSWERED ON 03.08.2018

Amount Collected by EPCA

2789. SHRI VENKATESH BABU T.G.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the amount collected by the Environment Pollution Control Authority (EPCA) is far less than the targets fixed;
- (b) if so, the details thereof and the amount collected during the last three years, year-wise;
- (c) whether the Government has taken any steps to make the shortfall in the collection of green cess;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) to (e) Environment Pollution (Prevention & Control) Authority (EPCA) is not collecting any green cess. However, South Delhi Municipal Corporation (SDMC) is collecting Environment Compensation Charge (ECC) from goods commercial vehicles entering Delhi in compliance of the Hon'ble Supreme Court order dated October 9, 2015 and December 16, 2015 in response to EPCA report on "Strategies to Reduce Air Pollution from Trucks Entering and Leaving Delhi". The amount collected by SDMC is transferred to Transport Department, GNCTD.
